

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement


No. 108/Confdl./2020
II-2-30/2001

Bilaspur, dated 30/01/2020

Copy of order no. F 2-10/2013/1/I dated 30.01.2020 issued by the Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Mahanadi Bhawan, Nava Raipur, Atal Nagar forwarded to:-

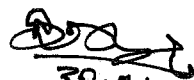
- (1) Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimal Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E./ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.

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- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Shri Radhakishan Agrawal, Principal Judge, Family Court, Raipur for information and compliance. He is directed to take over charge at his new place of posting on or before 10th February, 2020. He is also requested to send immediately his handing/taking over charge reports to this Registry.
- (20) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bastar (Jagdapur)/ Bilaspur/ Balrampur at Ramanujanj/ Dakshin Bastar (Dantewara)/ Durg/ Dhamtari/ Janjgir-Champa/ Jashpur/ Koriya (Baikunthpur)/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Mungeli/ Mahasamund/ Raipur/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (21) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/ D.E./ Admn./ Criminal/ Civil & Copying/ Central Filing/O/o R.G./M.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (25) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Deputy Registrars (Confidential/ Works/ Vigilance and I.&E./ Mediation/ Writ/ Dispatch/ Pay Bill), High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Assistant Registrar Section Officer/In-charge, Accounts/ Checker/ Pension/ Protocol/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


30.01.2020

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर

// आदेश //

नवा रायपुर अटल नगर, दिनांक 20 जनवरी, 2020

क्रमांक एक 2-10/2013/1/एक विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 682/273/XXI-B/2020, दिनांक 20.01.2020 द्वारा श्री राधाकिशन अग्रवाल, सदस्य, उच्च न्यायिक सेवा जो वर्तमान में प्रमुख न्यायाधीश, परिवार न्यायालय, रायपुर के पद पर पदस्थ हैं, की सेवाएं प्रतिनियुक्ति पर राज्यपाल के विधिक सलाहकार के पद पर पदस्थ किए जाने हेतु इस विभाग को सौंपी गई है।

राज्य शासन एतद्वारा श्री राधाकिशन अग्रवाल, सदस्य, उच्च न्यायिक सेवा, प्रमुख न्यायाधीश, परिवार न्यायालय, रायपुर को कार्यभार ग्रहण करने के दिनांक से आगामी आदेश तक राज्यपाल के विधिक सलाहकार के पद पर प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(डी०डी० सिद्ध)
सचिव

छत्तीसगढ़ शासन,
सामान्य प्रशासन विभाग

पु० क्रमांक एक 2-10/2013/1/एक नवा रायपुर अटल नगर, दिनांक 30 जनवरी, 2020

प्रतिलिपि:-

1. प्रमुख सचिव, मान. मुख्यमंत्री, छत्तीसगढ़, मंत्रालय, नवा रायपुर अटल नगर,
2. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, नवा रायपुर अटल नगर,
3. माननीय राज्यपाल के सचिव, राजभवन सचिवालय, रायपुर
4. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर
5. मुख्य सचिव के उप सचिव, मंत्रालय, नवा रायपुर अटल नगर,
6. श्री राधाकिशन अग्रवाल, प्रमुख न्यायाधीश, परिवार न्यायालय रायपुर, छत्तीसगढ़ की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

सचिव
छत्तीसगढ़ शासन,
सामान्य प्रशासन विभाग